

(c) the time by which it is likely to start functioning; and

(d) the number of such Boards proposed to be constituted in other States, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) and (b) Yes, Sir. One Dealer Selection Board for Himachal Pradesh, J & K and Chandigarh has been constituted on 14.10.1998 with the following composition:

Justice (Retd.) Mrs. H.K. Sandhu – Chairman

An officer not below the rank of Chief Manager of one/concerned Oil company. – Member

An officer of the rank of Chief Manager of another Oil Co. – Member

As per policy, two officers of oil companies as members will be nominated by the Executive Director or Director (Marketing) of the oil companies not earlier than three days from the date fixed for starting the interviews at a particular location. The Chairman has been appointed for a term not exceeding two years.

(c) The above Dealer Selection Board would start functioning from December, 1998.

(d) For all States altogether, 52 Dealer Selection Boards are likely to be constituted. Out of the above, 45 Dealer Selection Boards have already been constituted.

[English]

Cooking Gas through Pipelines

277. SHRI DILEEP SANGHANI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government have prepared any plan to supply cooking gas through pipelines in Ahmedabad and Gandhinagar;

(b) if so, the salient features thereof;

(c) the estimated cost of the plan alongwith the target fixed for the completion thereof; and

(d) the budgetary provision made during the current year in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) No, Sir.

(b) to (d) Does not arise.

Amendment in Labour Laws

278. SHRI NARESH PUGLIA :

SHRI V.V. RAGHAVAN :

SHRIMATI GEETA MUKHERJEE :

Will the Minister of LABOUR be pleased to state :

(a) whether the Government propose to amend the labour laws;

(b) if so, the details thereof?

(c) whether the views of other related ministries are likely to be considered before making any major changes in the Labour Laws; and

(d) if so, the details thereof ?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) to (d) Review and updation of Labour Laws is a continuous process and amendments/fresh legislation are made depending on the result of the review. A number of labour laws have been enacted from time to time to address various aspects of labour encompassing a vast span of subjects which include Freedom of Association and Trade Unions Rights, conditions of work, Minimum wages, Social security, Labour relations, migrant workers employment of children, etc.

There is always a need to review comprehensively the labour laws so as to ensure consistency of labour laws with the general changes taking place in the economic and social policies and also to provide for greater welfare of the workers. The views of related Ministries are considered before effecting any major changes in the labour laws.

Petrol Outlets

279. SHRI H.G. RAMULU :

SHRI ANUP LAL YADAV :

SHRI MULLAPALLY RAMACHANDRAN :

SHRI JUAL ORAM :

SHRI RAJVEER SINGH :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the number of retail outlets of petrol and diesel in the country at present, State-wise;

(b) the number of petrol/diesel outlets allotted during each of the last three years alongwith the number out of these allotted to SCs/STs Statewise;

(c) whether representations have been received from Karnataka, Bihar, Orissa and Kerala for allotment of more such outlets in the respective States;

(d) if so, the details thereof;

(e) whether any survey has been taken in this regard; and

(f) if so, the number of Petrol and Diesel outlets proposed to be allotted in various States alongwith their locations?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) Presently, 17001 retail outlet dealerships for diesel/petrol are in operation all over the country.

(b) During 1995-96, 1996-97 and 1997-98, 529 retail outlet dealership were allotted all over the country. Out of the above, 162 retail outlets pertained to SC/ST.

(c) to (f) Representations are received from time to time for setting up retail outlet dealerships all over the country including from Karnataka, Bihar & Orissa and Kerala. Feasible locations meeting the viability norms of the Industry, are included in the Marketing Plan. Accordingly, in addition to the locations pending from previous Marketing Plans, 22, 39, 17 and 7 new retail outlet dealerships have been included in the Marketing Plan 1996-98 for Karnataka, Bihar, Orissa and Kerala respectively. The process for selection of dealers has been initiated with the advertisements and appointment of Dealer Selection Boards.

Eradication of various Diseases

280. SHRI GORDHANBHAI JADAVBHAI JAVIA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the total number of patients in Gujarat suffering from Leprosy, Polio, Cancer and T.B.;

(b) the facilities provided to each State for the prevention and treatment of these diseases;

(c) the number of hospitals established in each States for the treatment of these diseases; and

(d) the total assistance given to each States by the Union Government for prevention and treatment of these diseases?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) Total number of patients in Gujarat suffering from Leprosy, Polio, Cancer and TB are as under :-

Disease	No. of Patients	As on
(i) LEPROSY	9419	at present
(ii) POLIO	207	Dec. 1997
(iii) CANCER	8350	Approximately new cases registered per year.
(iv) T.B.	104635	(new cases) 1997-98

(b) (i) Under the Leprosy Control Programme free multi drugs are provided to all the states through District Leprosy Societies.

(ii) Under Reproductive and Child Health Programme Six vaccine preventable diseases including Polio is provided to all children countrywide.

(iii) Under the National Cancer Control Programme financial assistance is provided to the States for various schemes i.e., Regional Cancer Centre, Development of Oncology wings in Medical Colleges and District Cancer Control Project.

(iv) Under the National Tuberculosis Control Programme free of cost Anti TB drugs are provided to all the TB patients.

(c) All the Health Infrastructure facilities available in the State under the Primary Health and delivery system have been tapped for the treatment of these diseases.

(d) A statement indicating the assistance provided to States/UTs during the year 1997-98 is enclosed.